

**PROCEEDINGS OF THE DISTRICT & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU**

Sub: Promotion of Process Servers working in this unit
as Bailiffs.

- Read:
1. Karnataka Subordinate Courts (Ministerial and other posts).
 2. Final seniority list of the officials working in the cadre of Process Servers in this District as on 01.01.2017.
 3. G.O.No.DPAR 22 SBC 79 dated 30.08.1979 r/w G.O.No. DPAR 21 SBC 97 dated 03.02.2019 and dated 13.04.1999.
 4. Office note and orders passed thereon.
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ORDER NO. ADM/57/2011(56)
BENGALURU, DATED 21st DAY OF MAY, 2019

The following Process Servers working in this unit are hereby promoted to officiate as Bailiffs in the pay scale of and posted to the courts noted against their name at column No.4, in the interest of public service to take effect forthwith.

| Sl. No. | Name & Designation of the official Sriyuth/ Smt. | Court in which working at present | Court to which posted |
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| 1 | Kumar B., | Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. | Senior Civil Judge and J.M.F.C., Anekal. (vice Sathyanarayana S., transferred) |
| 2 | Prakash S.R. | Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. | Principal Civil Judge and J.M.F.C., Anekal. (vice Purushothama H., transferred) |

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| 3 | Ramesha B. | Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. | Principal Civil Judge and J.M.F.C., Hosakote. (vice Sri Abhaya Venkataramana G., transferred) |
| 4 | Gopalakrishna N. | Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. | V Addl. District & Sessions Judge, Devanahalli. (Vice Sri Amaresh H.N., transferred) |
| 5 | Nanjegowda D.M. | Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. | IV Addl. District & Sessions Judge, Doddaballapura. (Vice Sri Bheema Kumar N., transferred) |
| 6 | Sudheesha K.P. | Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. | Principal Civil Judge and J.M.F.C., Anekal. (Vice Sri Raja N., transferred) |
| 7 | Sathish Kumar R. | Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. | Senior Civil Judge and J.M.F.C., Devanahalli. (Vice Sri Sathish H.V., transferred) |
| 8 | Babusingh C. Rajput | Senior Civil Judge and J.M.F.C., Devanahalli. | VI Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri Basavaraj T.M., transferred). |
| 9 | Leelananda K.G. | Senior Civil Judge and J.M.F.C., Devanahalli. | IV Addl. District & Sessions Judge, Doddaballapura. (vice Sri Vasudeva B.R., transferred) |

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| 10 | Nataraj K. | Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. | IV Addl. District & Sessions Judge, Doddaballapura. (vice Sri Ameer Pasha transferred) |
| 11 | Kumara K. | Principal Civil Judge and J.M.F.C., Nelamangala. | Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. (vice Sri Mahendra R.K., transferred) |
| 12 | Chandrashekar C.M. | Senior Civil Judge and J.M.F.C., Devanahalli. | Senior Civil Judge and J.M.F.C., Doddaballapura (vice Sri Chikkahanumanthaiah transferred. |
| 13 | Krishnamurthy K.R. | V Addl. District & Sessions Judge, Devanahalli. | III Addl. District & Sessions Judge, Anekal. (vice Sri Srikanta, transferred) |
| 14 | Gangaraju G. | Senior Civil Judge and J.M.F.C., Nelamangala. | III Addl. District & Sessions Judge, Anekal. (vice Sri Anjan Murthy H., transferred) |
| 15 | Pushpavathi H.D. | Senior Civil Judge and J.M.F.C., Nelamangala. | Senior Civil Judge and J.M.F.C., Doddaballapura. (vice Sri Narasimhachari transferred) |
| 16 | Shaik Mahaboob Basha | Senior Civil Judge and J.M.F.C., Doddaballapura. | Principal Civil Judge and J.M.F.C. Court, Devanahalli (vacant post) |

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| 17 | Marakka | Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. | Senior Civil Judge and J.M.F.C., Nelamangala (vacant post) |
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(P. KRISHNA BHAT)

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru

Copy forwarded for information and necessary action to:

1. III Additional District & Sessions Court, Anekal.
2. IV Additional District & Sessions Court, Doddaballapura.
3. V Addl. District & Sessions Judge, Devanahalli.
4. The Senior Civil Judge & JMFC, Anekal/Doddaballapura/Devanahalli/Nelamangala.
5. The Prl. Civil Judge & JMFC, Anekal/Devanahalli/Hosakote/Nelamangala.
6. Accounts branch of this office.
7. Proceedings file.
8. Official concerned.
9. Office copy.